

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

IA No. 718/2024

In

CP (IB) No. 49/Chd/Hry/2017
(Admitted)

IN THE MATTER OF:

Punjab National Bank

...Petitioner/ Financial Creditor

Vs.

Arcee Ispat Udyog Ltd.

...Respondent/ Corporate Debtor

Under Section: 7, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 04.06.2024.

-sd-
Court Officer

May 02, 2024
SM